



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Jammu/Srinagar.

Subject:-Creation of post of Registrar Computers and Joint Registrar (Computers) in the High Court of J&K.

Reference:- Cabinet Decision No.189/12/2017 dated 23-10-2017.

GOVERNMENT ORDER NO: 5365-LD (A) of 2017.

D A T E D: 25 - 10 - 2017.

Sanction is accorded to the creation of following posts in the High Court of Jammu and Kashmir subject to the following conditions:-

S.No	Category of post	Pay Scale	No. of posts
1.	Director (Registrar, Computers)	37400-67000+8700	01
2.	System Executive (Joint Registrar, Computers)	15600-39100+7600	02
Total			03

- (i) *The post of Registrar (Computers) is created in the Pay Scale applicable to the post of Director and Joint Registrar (Computers) in the Pay Scale applicable to the post of System Executive;*
- (ii) *The mode of recruitment and Pay Scale of these posts be regulated in terms of the Jammu and Kashmir Information Technology (Gazetted) Service Recruitment Rules, 2016."*

This issues with the concurrence of Finance Department conveyed vide U.O. NO.A/67(2002)-I-482 dated 21/08/2017.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

Department of Law Justice and Parliamentary Affairs

No: LD (A) 2017/32

Dated: 25 -10 - 2017.

Copy to the:-

1. Principal Secretary to Government, Finance Department
2. Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court at Srinagar.
4. Principal Secretary to Hon'ble the Chief Justice, J&K High Court.
5. Director, Archives, Archaeology and Museums, J&K, Srinagar.
6. Special Assistant to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
7. Special Assistant to the Hon'ble Minister for State Law, Justice and Parliamentary Affairs for information of the Hon'ble MoS.
8. In charge Website, Department of Law Justice and Parliamentary Affairs.
9. Private Secretary to Commissioner / Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
10. Government Order file.
11. Concerned file.



(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, J & PA.



25/10/2017